

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 4638/2015

New Delhi, this the 9th day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Mr. Anil Kumar Tito @ Anil Kumar Sharma
S/o. Kumares Chandra Sharma
R/o. G-132, Sector 9, New Vijay Nagar,
Ghaziabad, Uttar Pradesh. ...Applicant

(By Advocate : Mr. Anil Singal for Mr. Piyush Sharma)

Versus

1. Chief Engineer (Zone 1)
Irrigation & Flood Control Department
Govt. of NCT of Delhi, L.M. Bund Office Complex,
Near DC & SDM Office, Krishan Kunj, Sahshtri Nagar,
Delhi – 110 031.
2. The Secretary
Irrigation & Flood Control Department
Govt. of NCT of Delhi, 5/9 under Hill Road,
Delhi – 110 054. ...Respondents

(By Advocate : Mr. Amit Anand)

O R D E R (O R A L)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Learned proxy counsel for the applicant states that he wants to withdraw this O.A.

2. Accordingly, this O.A is dismissed as having been withdrawn.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/